

Economic Cooperation Fund Loan, at an estimate cost of Rs.69.88 lakhs.

49 projects amounting to Rs.867.71 lakhs has been sanctioned to Maharashtra during the first four years of the VIII Plan.

[Translation]

#### Mineral Based Industries

1833. SHRI CHITRASEN SINKU : Will the Minister of MINES be pleased to state :

(a) whether despite of minerals and land reserves

in the Sindhubhum district of Bihar, the establishment of industries based on minerals could not be made there:

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to be taken by the Govt. in this regard?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDER PRASAD BAISHYA) : (a) to (c). A number of mineral based industries have already been set up in Singhbhoom districts of Bihar. Position of the mineral based industries in organised sector is as under :-

S.No.	Industry	No. of Units	Location	Name of the Unit
1.	Iron & Steel	2	Chandil Tatanagar	Bihar Sponge Iron Ltd. TISCO Ltd.
2.	Alloy Steel	1	Adityapura	Usha Alloy & Steels Ltd.
3.	Cement	2	Jamshedpur	Chaibasa Cement Unit of ACC Jamshedpur Cement
4.	Refractory	1	Jamshedpur	TISCO
5.	Glass	2	Jamshedpur Kandra	Punj Sons Pvt. Ltd. Saraikela Glass Works Ltd.
6.	Copper	1	Ghatsila	Hindustan Copper Ltd.
7.	Chemicals	2	Jadugoda Chaibasa	Uranium Corpn. of India Ltd. Minerals & Chemicals Products Ltd.
8.	Coke Oven	1	Jamshedpur	TISCO

Besides, a number of small scale Industries are also existing.

[English]

#### Vocational Training Project

1834. SHRI E. AHAMED : Will the Minister of LABOUR be pleased to state :

(a) whether the World Bank has provided any assistance for Vocational Training Project in the country:

(b) if so, the States/UTs which are availing this assistance; and

(c) the amount provided by the World Bank for the purpose during the last three years; State/UT-wise?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) and (c). The Project is being implemented in 28 States/UTs as per statement enclosed. The approved project schemes in the state sector are implemented on the pattern of Centrally Sponsored Schemes. The States/ Union Territories do not get financial assistance directly from the World Bank. The Central Government is reimbursed by the World Bank for expenses incurred on approved schemes in terms of the credit agreement.

Fifty percent of the expenditure incurred by the State/ Union Territory Governments on the approved schemes is borne by the Central Government. Between 1993-94 to 1995-96, the total expenditure on approved schemes reimbursed by the World Bank is Rs.134.24 crores, which covers both Central Sector and Centrally Sponsored State Sector schemes.

#### STATEMENT

*List of States/UTs participation in vocational Training Project*

1. Andhra Pradesh
2. Arunachal Pradesh
3. Assam
4. Bihar
5. Goa
6. Gujarat
7. Himachal Pradesh
8. Haryana
9. Jammu & Kashmir